

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 2nd MAY, 2024, 10:30 A.M.

CP (IB)/16/GB/2021

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

IN THE MATTER OF	Bank of Baroda Vs Ongmu Bhutia
UNDER SECTION	U/s 95 of IBC, 2016

For Petitioner (s) : Mr. Shaunak Mitra, Adv., Mr. Avishek Guha, Adv. &
Ms. Namrata Basu, Adv. for RP

For Respondent (s) :

For RP : Mr. Sanjit Kumar Nayak, RP

ORDER

Ld. Counsel Mr. Shaunak Mitra appears on behalf of the Resolution Professional and submits that an IA in the matter has been filed by the RP for exclusion of time.

In view of the same, list the IA on the next date of hearing along with the main CP, if found defect free.

Matter adjourned to **24.05.2024** for further consideration.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)